

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
30-04-2024 AT 10:30 AM**

**Company Petition IB/107/2021  
AND  
IA(IBC) 782 & 842/2024 in Company Petition IB/107/2021  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Vemuri Ravi Kumar

**...Financial Creditor**

**AND**

Bhriugu Infra Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 782/2024**

Learned Counsel for liquidator present physically.  
Mr Pavan Kankani, Liquidator present physically.  
Heard. For consideration, matter adjourned to 31.05.2024.

**IA(IBC) 842/2024**

Learned Counsel for liquidator present physically.  
Mr Pavan Kankani, Liquidator present physically.  
this is an application to take on record the 4<sup>th</sup> progress report. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**